non-aligned nations regarding the declaration of Ind in Ocean area as a free zone and a peace zone; and

(b) whether it is a fact that some big powers have recently established their naval bases in the Indian Ocean region?]

वैदेशिक-कार्य मंत्री (सरदार स्वर्ण सिंह):
(क) इस सम्मेलन में सर्व सम्मिति से यह तय हुआ था कि सभी राज्यों से कहा जाना चाहिए कि वे हिंद महासागर को शांति का क्षेत्र माने, जिससे बड़े राष्ट्रों की शत्रुता और प्रतिस्पर्धा तथा इस तरह की शत्रुता और प्रतिस्पर्धा के संदर्भ में जिन अड्डों की बात सोची गई हो, वह भी बाहर रहे, यह क्षेत्र परमाणु अस्रों से भी मुक्त होना चाहिए।

(ख) हिंद मासागर के ब्रिटिश क्षेत्र का इस्तेमाल एक सैनिक अड्डे के रूप में करने के बारे में अमरीका और यूनाइटेड किंगडम की सरकारों के वंच हुए समझौते पर पुनः अमल करने से सम्बद्ध हाल हैं। की खबरों के विषय में सरकार पूछताछ कर ही है। इन सरकारों को तथा अन्य सरकारों को भी सरकार के इन विचारों से अवगत करा दिया गया है कि हिंद महासागर को बड़े राष्ट्रों के प्रभृत्व से मुक्त आर एक शांतक्षेत्र बनाए रखा जान। चाहिए।

†[THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) The Conference agreed by consensus that all States should be called upon to respect the Indian Ocean as a zone of peace from which great power rivalries and competition as well as bases conceived in the context of such rivalries and competition should be excluded. The zone should also be free of nuclear weapons.

(b) Government are making enquiries into recent reports about the reactivation of the agreement between the U.S. and U.K. Governments to use the British Indian Ocean Territory as a military base. Government's views that the Indian Ocean should be kept free of great power domination and as

a zone of peace have been communicated to these and other Governments.]

PROPOSAL TO BAN SALE OF SODIUM CYCLAMATE

*201. SHRI BABUBHAI M. CHINAI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether there is a proposal to ban sale of sodium cyclamate;
 - (b) if so, the reasons therefor; and
- (c) which are the other countries which have banned sale of sodium cyclamate?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) and (b) There is at present no proposal to ban the sale of sodium cyclamate or its preparations as sweetening agents. The use of Sodium Cyclamate as pharmaceutical necessity in the manufacture of formulations is not permitted and its use in the food industry is banned under the Prevention of Food Adulteration Act. But the ban on sale is under consideration.

(c) As far as Government are aware the sale of Sodium Cyclamate is banned in the United States of America.

FRENCH GROUP PROPOSALS FOR DRILLING OF OIL

*202. SHRI R. P. "CHAITAN: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply to Unstarred Question No. 143 given in the Rajya Sabha on the 29th July, 1970 and state:

- (a) whether Government have since received final proposals from the French group led by the Institute of French Petroleum and from Marubeni Lida of Japan on the drilling of oil;
 - (b) if so, the details thereof;
- (c) whether Government have since examined the proposals received from Mitsubishi of Japan about the drilling of oil; and
- (d) if so, the results of the examination?

^{†[]} English translation.

47

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) The Final proposal received from Mitsubishi of Japan is under examination.

देश में छरें वाली बन्दूकों का निर्माण

*203. श्री राम सहाय : क्या रक्षा मंत्री यह बताने को कृपा करेंगे कि क्या शिकारियों तथा निशानंबाजों की अवश्यकृत ओं को पूर. करने के वह योजन , जिसके अन्तर्गत 1969 के वर्ष में प्रति म ह एक हजार डी॰ बी॰ बी॰ एल॰ छर्रे वाली बन्दूकों का निर्माण करने की व्यवस्था थी गई की और जिनकी सख्या बाद में बढ़ा कर दां हजार प्रति म ह तक करने का विचार था, पूरी हो गई है और यदि हो, तो 196 के दे वर्ष में कितनों छर्रे वाली बन्दूकों का निर्माण किया गय ?

†[MANUFACTURE OF SHOT GUNS IN THE COUNTRY

*203. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state whether the scheme to meet the needs of hunters and marksmen under which provision had been made for the manufacture of one thousand D.B.B.L., shot guns per month in the year 1969 and which was later proposed to be raised to two thousand shot guns per month has since been completed and if so, what is the number of shot guns manufactured during the year 1969?]

रक्षा मंत्री (श्री जगजीवन राम): 1969 के दौरान आर्डिनेंस फैक्टरियों में उत्पादित शाटगनों की संख्या 10,923 थी। यद्यपि कुछ म सों में उत्पादन संख्या में 1,000 या उस से अधिक तक पहुंच गया था, उस स्तर पर उत्पादन स्थिर रख पाना संभव नहीं हो पाया और इस दिशा में प्रयास हस्तमत

है। एक वर्ष या इसके लगभग से अधिक 1,000 मासिक को संख्या का उत्पादन स्थिर कर लेने के बाद मांग के आधार पर उत्पादन और अधिक बढ़ाने का विचार है।

†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): The number of shot guns produced in the Ordinance Factories during 1969 was 10,923. Although in some months a production of 1,000 Nos. or above was achieved, it has not yet been possible to stabilise production at that level and efforts are in hand in this direction. After production has been stabilised at 1,000 Nos. per month for over a year or so, it is proposed to step up production further gradually depending on the extent of demand.]

नेपाल से निकाल दिये गये भारतीय मूल के व्यक्ति

*204. श्री जगदीश प्रसाद यादव: क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि नेपाल ने हाल में भारतीय मूल ऐ तीन हजार व्यक्तियों को खदेड़ दिया है और उनकी समीन नया जायदाद को दखल कर लिया है;
- (ख) क्या यह भो सच है कि नेपालों की भारत में और भारतीय को नेपाल में जर्मान, जायदाद खरीदने और रहने की अनुमित है; और
- (ग) यदि हां, तो क्या भारत मरक.र ने इन मामलों पर विचार करने के लिये हाल में नेपाल सरकार से उच्च-स्तर पर बातचीत की है और यदि हां, तो उसका ब्यौरा क्या है?

†[PERSONS OF INDIAN ORIGIN TURNED OUT FROM NEPAL

- *204. SHRI J. P. YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Nepal has recently pushed out three thousand persons of Indian origin and has confiscated their land and property;